

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2013
ANSWERED ON 11/03/2025**

GRANTS TO SIRD

2013. SHRI BIBHU PRASAD TARAI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of measures taken in streamlining the release of recurring grants to State Institute for Rural Development (SIRD), Bhubaneswar for paying salaries to the core faculties engaged with the support of Government, for organizing training programmes;**
- (b) the details of measures for release of non-recurring grants to SIRD, Bhubaneswar such as creation and renovation of training infrastructure in four installments;**
- (c) whether the release of grant in four installments delays the execution of work, it can be brought back to two installments, if so, the details thereof; and**
- (d) the total funds released and expenditure for MGNREGS under various heads, State-wise during the last three financial years?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): In FY 2024-25, an online Portal (Training Portal) has been launched to receive the proposals from State Institute for Rural Development (SIRDs)/Extension Training Centres (ETCs) for recurring and non-recurring grants. In FY 2024-25, Rs. 67.966 lakhs has been sanctioned to SIRD, Bhubaneswar towards recurring grants for the FY 2024-25. Out of that Rs. 33.983 lakhs has already been released as 1st installment towards recurring grant (which includes salary of core faculty members and non-teaching Staff) vide sanction order dated 29.01.2025 and 14.02.2025.

(b) & (c): As per guidelines issued by Department of Expenditure for release of funds, Ministries/Departments shall release the funds as far as possible in 'Just-in time' manner and shall in no case release more than 25% of the amount earmarked to the concerned Agency under the scheme in a financial year at a time. Additional funds (not more than 25% at a time) will be released only upon receipt of utilization of at least 75% of the funds released earlier. Accordingly, from the FY 2022-23, the Recurring & Non Recurring Grants were released to the SIRD/ETC including SIRD, Bhubaneshwar not more than 25% of CNA allocation for the FY at a time.

Releasing grants in four installments instead of two has enhanced monitoring and accountability of fund utilization, allowing for more frequent review of work progress to ensure that funds are being used effectively.

(d): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget and performance of the States during the year and there is no provision of allocation of fund State/UT wise.

States/UTs-wise details of fund released under Mahatma Gandhi NREGS during the last three financial years from 2021-22 to 2023-24 are at Annexure-I.

State/UT-wise details of expenditure incurred (including State share) under Mahatma Gandhi NREGS during the last three financial years from 2021-22 to 2023-24 are at Annexure-II.

ANNEXURE-I REFERRED TO IN REPLY TO PART(d) OF THE LOK SABHA UNSTARRED QUESTION NO. 2013 DUE FOR ANSWER ON 11.03.2025 REGARDING “GRANTS TO SIRD”

States/UTs-wise funds release under Mahatma Gandhi NREGS during the last three financial years from 2021-22 to 2023-24. (Rs. in crore)				
Sl. No.	States/UTs	2021-22	2022-23	2023-24
1	Andhra Pradesh	7182.67	7989.09	7332.63
2	Arunachal Pradesh	453.74	577.58	426.1
3	Assam	2220.26	2052.35	2221.38
4	Bihar	5407.37	6395.29	6200.03
5	Chhattisgarh	3894.34	3383.55	2888.56
6	Goa	0.04	5.12	0.88
7	Gujarat	1615.24	1692.07	1801.62
8	Haryana	722.68	373.99	476.71
9	Himachal Pradesh	975.75	1157.48	997.13
10	Jammu and Kashmir	950.14	1050.61	920.44
11	Jharkhand	3063.83	2708.64	2916.76
12	Karnataka	6028.08	6225.28	5415.74
13	Kerala	3551.93	3818.43	3513.48
14	Madhya Pradesh	8479.09	5702.13	5871.14
15	Maharashtra	2056.46	2549.73	3034.44
16	Manipur	563.11	1086.63	0
17	Meghalaya	1121.66	1116.92	912.33
18	Mizoram	548.92	538.72	506.06
19	Nagaland	569.46	897.45	637.96
20	Odisha	5680.15	4638.36	4891.89
21	Punjab	1257.59	1182.13	1166.55
22	Rajasthan	9867.75	9662.99	8671.62
23	Sikkim	112.42	92.55	111.95
24	Tamil Nadu	9638.13	9706.62	12603.36
25	Telangana	4105.2	2988.68	3508.59
26	Tripura	988.88	922.03	1043.59
27	Uttar Pradesh	8509.57	10629.01	9808.55
28	Uttarakhand	642.03	792.84	551.66
29	West Bengal	7507.8	0	0
30	Andaman and Nicobar	7.63	9.6	0
31	Lakshadweep	0.3	0	0
32	Puducherry	13.07	24.95	58.77
33	Ladakh	59.04	68.93	62.64
34	Dadra and Nagar Haveli	0	1.62	2.21
	Daman & Diu			
Total		97794.33	90041.39	88554.76

ANNEXURE-II REFERRED TO IN REPLY TO PART(d) OF THE LOK SABHA UNSTARRED QUESTION NO. 2013 DUE FOR ANSWER ON 11.03.2025 REGARDING “GRANTS TO SIRD”

State/UT-wise details of expenditure incurred (including State share) under Mahatma Gandhi NREGS during the last three financial years from 2021-22 to 2023-24.				
Sl. No.	States/UTs	Expenditure (including state share) (Rs. in crore)		
		2021-22	2022-23	2023-24
1	Andhra Pradesh	8301.609	8623.482	8940.298
2	Arunachal Pradesh	478.3181	583.1308	581.1357
3	Assam	2380.986	2041.853	2435.944
4	Bihar	6502.047	6684.007	7896.882
5	Chhattisgarh	3979.796	3589.82	3847.877
6	Goa	3.7468	4.2177	2.5065
7	Gujarat	1735.433	1973.615	2040.889
8	Haryana	707.0429	471.193	584.5506
9	Himachal Pradesh	1088.493	1290.568	1283.844
10	Jammu And Kashmir	1144.05	968.6614	1218.461
11	Jharkhand	3049.491	2929.703	3781.531
12	Karnataka	6202.721	6597.608	6612.276
13	Kerala	4022.752	3991.042	3968.684
14	Ladakh	58.1516	67.4849	70.0852
15	Madhya Pradesh	8037.911	7793.959	7131.495
16	Maharashtra	2423.404	3026.056	4462.229
17	Manipur	924.8306	804.4516	664.1349
18	Meghalaya	1127.169	1265.976	1091.753
19	Mizoram	529.9057	541.9921	705.7712
20	Nagaland	539.0503	889.9319	772.6708
21	Odisha	5872.338	5535.564	5432.742
22	Punjab	1279.348	1337.845	1318.309
23	Rajasthan	10454.27	10186.39	9293.697
24	Sikkim	117.7846	106.5296	128.6401
25	Tamil Nadu	9795.618	11421.01	13392.87
26	Telangana	4191.52	3443.156	4072.665
27	Tripura	1084.82	1008.529	1126.579
28	Uttar Pradesh	8758.675	11933.22	11396.7
29	Uttarakhand	628.6055	909.099	723.1414
30	West Bengal	10908.58	1062.527	183.247
31	Andaman And Nicobar	6.2098	3.4936	4.9572
32	Dn Haveli And Dd	0	0	1.0818
33	Lakshadweep	0.0446	0.1295	0.1258
34	Puducherry	14.3641	23.7112	61.6095
	Total	106349.1	101109.9	105229.4

(As per NREGASoft)
